

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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## ORDER

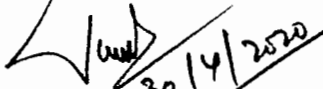
No: 1599/GS

Dated: 30/4/2020

In the interest of administration, the following transfers / adjustment of the Judicial Officers are hereby effected:-

1. Shri Shahzad Azeem, Registrar Inspections, is appointed as Officiating Registrar Vigilance, in addition to the charge already held by him.
2. Ms. Massarat Roohi, District Judge, attached in the High Court Wing, Srinagar, is appointed as Registrar Rules, High Court of J&K against the available vacancy.

**By Order.**

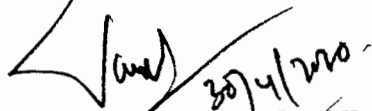
  
30/4/2020

(Jawad Ahmed)  
Registrar General (Officiating)

No: 44458-75/GS  
Copy to the:-

Dated: 30/4/2020

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Inspection, High Court of J&K.
5. Registrar Rules, High Court of J&K, Jammu/Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information and necessary action.
7. Shri Shahzad Azeem, Registrar Inspections, High Court of J&K, Jammu.
8. Mrs. Masarat Roohi, District Judge attached in High Court wing Srinagar.
9. Director Finance, High Court of J&K, Jammu.  
..... for information and n/a.
- ✓ 10. Incharge NIC, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
11. Office file.

  
30/4/2020  
Registrar General (Officiating)